

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.209

C.P.(CAA)/50(AHM)2023 in CA(CAA)/36(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Sarabhai Chemicals (India) Pvt. Ltd
(Demerged Co.)
Asence Pharma Pvt Ltd
(Resulting Co.)

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ayush Bhandari, Adv. for Ms. Dharmishtha Raval,
For the RD : Mr. Shiv Pal Singh
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.
For the RoC : Ms. Vipal Solanki, Adv.

ORDER

Ld. Counsel for the Income Tax Department seeks adjournment.

List for further consideration on 04.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)